Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.3951/2010

Wednesday, this the 16th day of September, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J) Hon'ble Dr. B.K. Sinha, Member (A)

Mr. Mukesh Mathur s/o Mr. Gurdayal Mathur r/o 90-B Pocket C, Siddharth Extn. New Delhi-14

Working as G M Finance Office of CGM (M) (NTR) BSNL, Eastern Court Building, New Delhi

..Applicant

(Mr. R V Sinha, Advocate)

Versus

- 1. Union of India
 Ministry of Communication & IT
 Department of Telecommunications
 Sanchar Bhawan, New Delhi
 (through its Secretary)
- 2. Bharat Sanchar Nigam Ltd. Bharat Sanchar Bhawan New Delhi-1
- 3. Mr. Kuldeep Goyal Ex-CMD, BSNL, New Delhi (to be served by respondent No.2)
- 4. Mr. A K Girotra, Ex-Executive Director MTNL, New Delhi (to be served by respondent No.1)
- 5. Mrs. Sujata Roy, working as PGM (Finance)
 Gujarat Telecom Circle, BSNL
 Ahmedabad
 (to be served by respondent No.2)
- 6. Mahanagar Telephone Nigam Ltd. (MTNL) Khurshid Lal Bhawan, Janpath, New Delhi

..Respondents

(Mrs. Anupama Bansal, Advocate for respondent No.1, Mr. T C Gupta, Advocate for respondent No.2, Ms. Sumedha Dang, Advocate for respondent No.6 – Nemo for respondent Nos. 3 to 5)

ORDER (ORAL)

Mr. A.K. Bhardwaj:

As prayed by Mr. R V Sinha, learned counsel for applicant, Original Application is dismissed as withdrawn.

(Dr. B.K. Sinha) Member (A) (A.K. Bhardwaj) Member (J)

September 16, 2015 /sunil/